NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

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C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.118/2017	-	Admission	241/242	Amit Jnagal Vs Raremile Technologies Pvt. Ltd. & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER		REPRESENTATION TO WHOM	SIGNATURE
1.	KARAN	JOSEPH	Petitioner	Lung'ng L

Counsel for petitioner is present. The matter is listed today for admissionCounsel to attend to the objections raised by the Registry and further to satisfy the Tribunal as to how the GPA of the petitioner can maintain this petition.

List it on 12.10.2017.

MEMBER (J)